

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'B' : NEW DELHI
(Through Video Conferencing)

BEFORE SHRI R.K. PANDA, HON'BLE ACCOUNTANT MEMBER
AND
MS. S. KAMBLE, HON'BLE JUDICIAL MEMBER

ITA No. 531/Del/2018
Assessment Year : 2005-06

COUNTRYWIDE PROMOTERS PVT. LTD., M-11, MIDDLE CIRCLE, CONNAUGHT CIRCUS, NEW DELHI – 1 (PAN: AAACC5280H) (Appellant)	Vs.	ACIT, CENTRAL CIRCLE-32, NEW DELHI E-2, ARA CENTRE, JHANDEWALAN EXTN., NEW DELHI – 55 (Respondent)
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Appellant by : Sh. Ajay Bhagwani, CA
Respondent by : Ms. Nidhi Srivastava, CIT(DR)

Date of hearing : 10.02.2021
Date of pronouncement : 10.02.2021

ORDER

PER R.K. PANDA, AM :

This appeal by the assessee for the assessment year 2005-06 is directed against the order of learned CIT(A)-30, New Delhi.

2. The Ld. Counsel for the assessee's vide his letter dated NIL, has intimated the Tribunal that the assessee has opted to settle the dispute relating to the tax arrears for the assessment year under consideration

under the Vivad Se Vishwas Act, 2020 (in short 'the Act') and requested for withdrawal of the said appeal.

3. Considering the aforesaid situation, the captioned appeal is consigned to records and treated as dismissed.

4. However, the aforesaid is subject to a caveat that in case the dispute relating to tax arrears for the captioned assessment year is not ultimately resolved in terms of the aforesaid Act, the appellant (i.e., the assessee) shall be at liberty to approach the Tribunal for reinstatement of the appeal and the Tribunal shall consider such application appropriately as per law. The respondent (i.e., the Revenue) has no objection with regard to the aforesaid caveat.

5. In view of the aforesaid, the appeal is consigned to record and, for statistical purposes, is treated as dismissed.

Above decision was announced in the presence of both the parties on conclusion of Virtual Hearing on 10th February, 2021.

Sd/-

(S. KAMBLE)
JUDICIAL MEMBER

Sd/-

(R.K. PANDA)
ACCOUNTANT MEMBER

Date: 10.02.2021

SRB

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1. Appellant.
2. Respondent.
3. CIT
4. CIT(A)
5. DR, ITAT

Assistant Registrar